

Annex XV

**Particulars of branches / Offices where there is a dispute
relating to Acquisition of Premises on Lease / Rental Basis**

Name of the Bank :

Sl. No.	Name of Branch / Office	Exact Address of Branch / Office	District / State	Particulars of landlord / landlady (Name, address, contact telephone number)	Nature of dispute In brief	Whether the matter is pending before a Court of Law; If so, brief particulars thereof	Remarks